

CENTRAL INFORMATION COMMISSION
Baba Gang Nath Marg, Munirka
New Delhi -110067
Tel : +91-11-26186535

Appeal No. CIC/PMOIN/A/2017/182146

Appellant: Pawan Parik, Advocate,
Respondent: Central Public Information Officer,
Prime Minister's Office,
South Block, New Delhi-110011.
Date of Hearing: 27.04.2018
Dated of Decision: 27.04.2018

ORDER

Facts:

1. The appellant filed RTI application dated 11-07-2016 seeking miscellaneous information regarding the poll promises made by the Prime Minister, Mr. Narendra Modi viz. Pradhan Mantri Jan-Dhan Yojana (PMJDY); promise of depositing Rs. 15 lakh into every citizen's bank account etc.
2. The CPIO responded on 20-07-2016 and 21.12.2016. The appellant filed first appeal dated 05-09-2016 with First Appellate Authority (FAA). The FAA responded on 21.11.2016. The appellant filed second appeal on 27.10.2016 before the Commission on the ground that information should be provided to him.

Hearing:

3. The appellant did not participate in the hearing. Mr. Parveen Kumar (Under Secy., RTI, PMO) represented the respondent in person.
4. The respondent stated in compliance with the First Appellate Authority order dated 21.11.2016, they have already given a reply to the appellant indicating factual position in the matter vide their letter dated 21.12.2016. The reply given was read out and was found to be satisfactory.

Discussion/ observation:

5. The action/steps taken by the respondent in dealing with the RTI application is satisfactory.

Decision:

6. No further intervention of the Commission is required in the matter.

The appeal is disposed of. Copy of the order be given to the parties free of cost.

(Radha Krishna Mathur)
Chief Information Commissioner

Authenticated true copy

(S.C. Sharma)
Dy. Registrar